

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No. 970/2020

INDIAN JUTE MILLS ASSOCIATION & ANR. Petitioner(s)
VERSUSUNION OF INDIA & ORS. Respondent(s)
(FOR ADMISSION and IA No.50025/2020-STAY APPLICATION)

Date : 13-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE ARAVIND KUMARFor Petitioner(s) Mr. Kavin Gulati, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Rajshree Kajaria, Adv.
Mr. Arjun Sharma, Adv.
Ms. Swati Bhardwaj, Adv.
Ms. Manvi Rastogi, Adv.
M/S. Karanjawala & Co., AORFor Respondent(s) Mr. A Deb Kumar, Adv.
Mr. VVV Pattabhiram, Adv.
Mr. Aditya Dixit, Adv.
Mrs. Sakshi Kakkar, Adv.
Mr. H R Rao, Adv.
Mr. N Visakamurthy, Adv.
Mr. Amrish Kumar, AOR

Mr. Srisatya Mohanty, Adv.
Mr. Himanshu Chakravarty, Adv.
Ms. Astha Sharma, AORUPON hearing the counsel the Court made the following
O R D E R

The respondents who have not yet filed their response, shall positively do so within four weeks, failing which no further opportunity will be afforded for such purpose.

Rejoinder, if any, may be filed within a period of two weeks thereafter.

List the matter on 09th April, 2024.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER